

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 19

IA 1262/2020 IA 1401/2020 In C.P. (IB)/2096(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 01.02.2024

NAME OF THE PARTIES: **CORPORATION BANK V/S FIRESTAR**
DIAMOND INTERNATIONAL PVT LTD

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 1262/2020 & 1401/2020 –

1. Ms. Abha Patel, Advocate appeared for Applicant.
2. Learned Counsel for the Applicant informs that xerox copy of the record from the Enforcement Directorate is still not been supplied by them.
3. The Enforcement Directory is directed to expedite the supply of the documents.
4. Applicant is directed to serve copy of this order to the Zonal head of the Enforcement Directorate, Mumbai.
5. List these IAs' on **23.02.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)